

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the **12th** day of **November** 2018

Original Application No. 330/01164 of 2017

Hon'ble Mr. Gokul Chandra Pati, Member – A
Hon'ble Mr. Rakesh Sagar Jain, Member – A

B.N. Verma

...Applicant

By Adv : Shri Amish Srivastava

V E R S U S

Union of India and others

...Respondents

By Adv: Shri Pankaj Srivastava

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member (A)

List revised. None for the parties.

2. Learned counsel for the applicant was also not present on the previous date i.e. 02.08.2018. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

(Rakesh Sagar Jain)
Member (J)

(Gokul Chandra Pati)
Member (A)

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